

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION


No. 8741 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 22<sup>nd</sup> August, 2019

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

| Sl. No. | Name of the Judicial Magistrate Second Class | Present place of posting | Civil District |
|---------|--|--------------------------|----------------|
| 1       | Shri Kranti Kumar Singh, J.M.S.C., Bilaspur  | Bilaspur                 | Bilaspur       |
| 2       | Smt. Anjali Singh, J.M.S.C., Korba           | Korba                    | Korba          |
| 3       | Ku. Aarti Thakur, J.M.S.C., Kondagaon        | Kondagaon                | Kondagaon      |

BY ORDER OF THE HIGH COURT

 22-8-19


(Neelam Chand Sankhla)  
Registrar General

Endt. No. 8742 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 22<sup>nd</sup> August, 2019

1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Bilaspur, Korba, Kondagon** *for information and necessary action.*
5. The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
6. The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
7. The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/ Checker) High Court of Chhattisgarh, Bilaspur, *for information.*

8. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
9. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
10. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
11. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
12. (i) Shri Shri Kranti Kumar Singh, J.M.S.C., Bilaspur, (ii) Smt. Anjali Singh, J.M.S.C., Korba (iii) Ku. Aarti Thakur, J.M.S.C., Kondagaon *for information & necessary action.*
13. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
14. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
15. *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

  
22-8-19  
(Neelam Chand Sankhla)  
Registrar General